

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.: 38/MP/2023

Date: 18.9.2023

To
Shri Virender Kumar
DGM (C&M)
H P Power Transmission Corporation Limited
Himfed Bhawan, Panjari, Shimla-171005

Subject:- Petition for approval of Central Electricity Regulatory Commission for inclusion of 400/220/66 kV GIS Pooling Sub-Station Wangtoo (Sherpa Colony) of H.P. Power Transmission Corporation Limited under PoC mechanism for recovery of transmission charges under Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.

Sir,

With reference to the Petition No. 38/MP/2023 filed by you, please clarify on affidavit, as to what has changed which makes the assets under consideration in the instant petition as inter-State Transmission System, as it was originally planned as intra-State system to be implemented by STU. An advance copy of the information may also be sent to the Respondent latest by 2.10.2023

2. The above information is sought under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
3. In case the above information is not filed within the time as stipulated above, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
Satish Chandra Kandpal
AC(L)